

9

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/(IB)/2017
NAME OF THE PETITIONER(S) : PRAKASH PARCEL SERVICES LTD
NAME OF THE RESPONDENT(S) : LOGOS INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Preethi . S. Arasu
for Rajagopal + Raghunathan
Advocates

for Petitioner

Preethi S. Arasu

ORDER

Ms. Preethi S. Arasu, Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for Petitioner is directed to make compliance with the provisions of section 9(3)(b) and (c) of I&B Code, 2016 and also to issue private notice to the Respondent by way of speed post along with the copy of the application and submit proof with an affidavit on the next date of hearing. **Put up on 13.07.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Munir
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)